

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2896  
ANSWERED ON:08.12.2009  
CONTEMPT OF COURT BY POLICE OFFICIALS  
Laguri Shri Yashbant Narayan Singh;Yadav Shri M. Anjan Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a large number of police officials have been held responsible for contempt of court; and
- (b) if so, details thereof during each of the last three years, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): As per the Seventh Schedule of the Constitution of India, "Police" is a State subject. No data about the number of police officials held responsible for contempt of court is maintained in the Ministry of Home Affairs.